

MINUTES OF EFC NO.04/AM10 DATED 18.06.2009

Meeting No.04/AM10 of Export Import Facilitation Committee (EFC) was held on 18.06.2009 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officials attended:

1.	Shri O.P. Hisaria, Jt.DGFT	DGFT
2.	Shri T.M. Skaria, DDG	DGFT
3.	Shri V.C. Agarwal, IA	DHI
4.	Shri S.K. Jain, DO	DIPP
5.	Shri Ramesh Chander, US	MHA
6.	Shri P.P. Srivastava, Dy. IA	C&PC
7.	Shri Sunil Kumar, SO	DAC

3. After deliberations, following decisions were taken:

3.1 (A) Import Cases (Total 123 Cases)

3.1.1 Following 21 applications for import were approved.

Sl. No	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1	12	Bharat Institute of Aeronautics, Patna. 01/53/8/739/AM09/B-47	2/13/2009	One No. of used Air craft as detailed in the application. For training purpose.	42.07	
2	13	Indian institute of Aeronautical Science, Kolkata. 01/53/8/740/AM09/I-29	2/13/2009	One No. of used Air craft as detailed in the application. For training purpose.	42.07	
3	20	HBL Power Systems Ltd., Hyderabad. 01/53/162/1632/AM09/H-54	3/12/2009	5000 Kgs. of Cadmium Metal Powder	40.00	
4	21	Bharat Engineering Works, Mumbai. 01/53/8/831/AM09/B-54	3/19/2009	30000 Kgs. of Halon 1211	163.80	Technical member from C&PC orally conveyed No objection during the meeting.
5	28	Ruby macons Ltd., Mumbai.	3/25/2009	40 Cu. Mtr.of Anaerobic	12.00	

		01/53/8/853/AM09/R-80		Granular Sludge.		
6	35	Connesios Life Sciences P. Ltd., Bangalore. 01/53/162/36/AM10/C-2	4/13/2009	Homozygous, Wister etc. as detailed in the application.	149.84	
7	41	Jai Research Foundation, Valsad. 01/53/8/53/AM10/J-4	4/23/2009	1000 male and 1000 female rats	87.10	
8	48	GVK Biosciences (P) Ltd., Hyderabad. 01/53/8/376/AM09/G-27	11/6/2008	29350 Nos. of Rats & Mice.	844.39	
9	56	Gunmark Armoury, Pune 01/53/162/145/AM10/G-8/IC	5/4/2009	Arms & Ammunition	2.97	
10	57	Capapie Sports Equipments, Mumbai 01/53/162/139/AM10/C-4	5/4/2009	Arms & Ammunition as detailed in the application.	21.11	
11	76	VAV Infratech, New Delhi. 01/53/162/AM10/V-5	5/20/2009	2000 Nos. of Daikin Airconditioners Model with HCFC-22 Gas as detailed in the application.	200.00	
12	80	Burn Standard Company Ltd., Kolkata. 01/53/8/125/AM10/B-6	5/21/2009	10000 Nos. of Lead slug Cartridges Small Arms.	7.13	
13	82	Maruti Suzuki India Ltd., New Delhi. 01/53/8/128/AM10/M-15	5/26/2009	CEC Legislative Fuel. - 4000 Liters.	6.91	Approved as per NOC. *
14	92	MIRC Electronics Ltd., Mumbai. 01/53/8/139/AM10/M-17	5/29/2009	600 Sets of Duct Split Airconditioners with HCFC-22 Gas for stock and sale.	174.82	
15	93	MIRC Electronics Ltd., Mumbai. 01/53/8/138/AM10/M-18	5/29/2009	10000 Sets of Duct Split Airconditioners with HCFC-22 Gas for stock and sale.	994.84	
16	94	MIRC Electronics Ltd., Mumbai. 01/53/8/136/AM10/M-19	5/29/2009	20000 Sets of Duct Split Airconditioners with HCFC-22 Gas for stock and sale.	1794.26	
17	95	MIRC Electronics Ltd., Mumbai. 01/53/8/137/AM10/M-20	5/29/2009	30000 Sets of Duct Split Airconditioners with HCFC-22 Gas for stock and sale.	1794.26	
18	98	Champo Carpets, Varanasi. 01/53/162/286/AM10/C-9	6/1/2009	34 Nos. of Airconditioners containing HCFC-22 gas	7.44	

				as detailed in the application.		
19	99	Hindustan Institute of Engg. Technology, Chennai 01/53/8/177/AM10/H-10	6/12/2009	Lear Jet 24 D - One as detailed in the application.	45.60	
20	100	Technico Industries Ltd., Gurgaon. 01/53/8/63/AM10/T-43	4/28/2009	H.R. High Tensile Steel Coil. - 160 MTs	108.95	Recommended 139 MTs.
21	101	MIRC electronics Ltd., Noida. 01/53/8/583/AM07/M-53	5/19/2009	10000 Units of Airconditioners with HCFC-22 Gas for stock and sale.	811.80	Approved revalidation of licence No.0350001293 Dt.28.03.2007 for six months from the date of its expiry.

* Committee noted that these reference fuels are required for vehicle manufacturers with R&D facilities on regular basis. It was also noted that quantity required by each applicant is not large. Committee requested MHI to examine whether an alternate policy for allowing reference Fuels can be developed. The Policy may be then referred to M/o P&NG for their concurrence.

3.1.2 Following 65 applications for import were deferred.

Sl. No	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Referred Ministry/ Department
1	1	Siddhi Cera Colours P. Ltd., Morbi. 1/53/162/1071/AM09/S-103	12/2/2008	250 Kgs. Praseodymium Oxide	4.02	Reminder to be issued to the firm to reply to D/L.
2	2	Directorate of Youth Affairs & Sports, Imphal. 1/53/162/1035/AM09/D-23	12/2/2008	Weapons as detailed in the application.	25.07	Applicant to reply to D/L.
3	3	Meghmani Organics Ltd., AHD. 1/53/8/427/AM09/M-41	12/12/2008	350 MTs Carbon Tetra Chloride	12.31	MOEF.
4	4	B.G. Chitale, Sangli. 1/53/8/446/AM09/B-17	12/18/2008	Different types of semens as detailed in the applications.	90.12	AHD&F
5	5	Zion Impex Ltd., AHD. 01/53/8/455/AM09/Z-1	12/22/2008	Ornametal fishes - 1,50,000 PCs.	50.00	AHD&F.
6	6	Progressive Dairy Farms Association, Ludhiana. 01/53/8/543/AM09/P-32	1/14/2009	13000 Frozen Bull Semen.	25.20	AHD&F
7	7	Syngene Internatinal P; Ltd.,	1/27/2009	150 Nos. of Mice	2.63	AHD&F has asked

		Bangalore. 01/53/8/618/AM09/S-154				the firm to furnish information.
8	8	Prashanthi Polymers India P. Ltd., Bangalore. 01/53/8/675/AM09/P-39	2/7/2009	700MTs of Scrap of Plastics in Flakes.	77.17	C&PC and MOEF
9	9	Lodi Sports, New Delhi. 01/53/8/672/AM09/L-26	2/11/2009	200 Nos. of Sporting Air Rifles. For Stock and Sales.	16.00	MHA
10	14	Way to Unity Trust, Vadodara. 01/53/162/1528/AM09/W-7	2/18/2009	2 Nos. of Aircraft for training purpose.	77.91	DGCA. .
11	15	Tata Institute of Fundamental Research, Mumbai. 01/53/162/1565/AM09/T-51	2/24/2009	2000 Drosophila Melanogastr Stains (VIALS)	0.10	AHD&F
12	17	Rupal Industries, D&NH. 01/53/162/1591/AM09/R-74	2/26/2009	500MTs of Acrylic Plastic Sheet Scrap	72.96	C&PC
13	18	Agappe Diagnostics Ltd., Kerala. 01/53/8/782/AM09/A-88	3/3/2009	.600 Kgs. of Acetone Dehydratde Rabbit Brain Powder.	0.92	AHD&F
14	19	HBL Pwer Systems Ltd., Hyderabad. 01/53/162/1633/AM09/H-53	3/12/2009	10000 Nos. of Percussion Primer/ Caps	0.75	MHA & PESO.
15	22	Jaisu Shipping Co. P. Ltd, Kutch. 01/53/8/832/AM09/J-31	3/19/2009	2 Nos. of Second Hand Engine	29.14	HI
16	23	Ess Kay Dee Enerprise, Kolkata. 01/53/162/1700/AM09/E-40	3/19/2009	300 Kgs. of Saw Palmetto Berries, Rhus Tox, UVA URSI for stock and Sale	3.28	Agri & Co. AYUSH, MOEF.
17	26	Coromandel Fertilisers Ltd., Secunderabad. 01/53/8/853/AM09/C-62	3/23/2009	150 Kgs. Bromotrifluoromethane	5.43	C&PC and MOEF
18	30	Amit and Bijoy Enterprises, Darjeeling. 01/53/162/1738/AM09/A-104	3/26/2009	640 Pcs. of Pig. For Stock and Sale	21.12	AHD&F
19	31	Nand Kishore Vindravan, Bulandshahar. 01/53/8/869/AM09/N-64	3/30/2009	8000 MTs of Oats for stock and sale.	800.00	Agri & Co.
20	32	Comandel Fertilizers Ltd., Secunderabad. 01/53/8/834/AM09/C-61/IC	3/20/2009	270000 MTs of Urea	60749.99	D/o Fertilizer
21	33	Vakkal Impex (P) Ltd., AP. 01/53/162/1643/AM09/V-2	4/6/2009	2000 MTs Irony Aluminium	723.06	Steel, Mines and DC (SSI)

22	34	Vakkal Impex (P) Ltd., AP. 01/53/8/6/AM10/V-1	4/6/2009	5000 MTs Irony Aluminium 35% Containing 35% of Aluminium	959.06	DC (SSI) has not recommended the case.
23	36	Jain Tube Corporation, Falna. 01/53/162/48/AM10/J-3	4/16/2009	330 MTs of Cellulose and Othr Plastic Waste 7 Scrapes.	46.20	C&PC
24	37	R.K. Plastics, Falna. 01/53/162/49/AM10/R-3	4/16/2009	500 MTs of Cellulose and other plastic wastes 7 Scrapes.	70.00	MOEF and C&PC.
25	38	Ranbaxy Laboratories Ltd., New Delhi. 01/53/8/31/AM10/R-4	4/17/2009	Nical Feed TD 02340 as detailed in the application.	1.45	AHD&F
26	39	Dolphin Stud Fram, Ludhiana. 01/53/162/88/AM10/D-4	4/20/2009	One stallion and ten mare	150.00	AHD&F. Firm to reply to deficiency letter.
27	44	Tagros Chemicals India Ltd., Chennai. 01/53/162/105/AM10/T-5	4/28/2009	10000 Kgs. Bromo Trifluoro Methane.	194.37	C&PC
28	45	Caribbean Exports, Mumbai 01/53/8/61/AM10/C-3	4/28/2009	122390 Nos. of ornamental Fish.	42.13	AHD&F
29	46	Rajasthan Explosives Chemicals Ltd., jaipur 01/53/8/65/AM10/R-8	4/28/2009	15 Million Double layered Detonation tube, 15 Million lead tube delay element.	914.77	PESO
30	47	Elecome Marine Services P. Ltd., Mumbai. 01/53/8/54/AM10/E-3	4/29/2009	1 sets Radar MDC - 1820 BB complete with accessories.	5.22	MHA
31	49	EPCOS India P. Ltd., Nadia. 01/53/162/992/AM09/E-26	11/18/2008	Zirconia Oxide Powder - 2000Kgs.	20.09	DoIT has recommended. Refer to DAE. *
32	50	Sunland Alloys, Mumbai. 01/53/8/690/AM09/S-167	2/9/2009	1000 MTs of Aluminium scrap as per ISRI Zorba.	8.53	DC (SSI) to be reminded for comments
33	52	Aditya Birla Minacs Worldwide Ltd., Mumbai 01/53/8/117/AM10/A- 13/IC	2/13/2009	300 Nos., 43 Nos., and 132 Nos. of 2nd hand Small Computers/ Large Computers with Power Cord Monitors with Bases -	40.49	
34	54	Royal Industries, Delhi. 01/53/8/66/AM10/R-7	4/30/2009	600 MTs of HCFC-141b.	450.00	C&PC.
35	55	Vaman S.Naik, Kumta.	5/1/2009	One 22 L.R. Pistol.	0.28	MHA.

		01/53/162/128/AM10/V-4				
36	58	HBL Power Systems Ltd., Hyderabad. 01/53/8/77/AM10/H-5	5/4/2009	4 Nos. Inverting Conclave Tube / Image Intensifier Tubes.	4.05	MHA.
37	59	National Institute of Immunology, New delhi 01/53/8/85/AM10/N-1/IC	5/6/2009	160 Nos. of Live Mice	12.99	D/o AH&D
38	60	Elcome Marine Services P Ltd., Mubai 01/53/8/12/10/E-5/	5/6/2009	160 Nos. of Raytheon Anschutz Navigation Black Box ARPA Radar, with all accessories	16.63	MHA

* The decision was taken based on the fact that zirconium ores etc. classified under code No. 26151000 is a prescribed substance under Atomic Energy Act.

39	61	Haryana Cold Tetreads (P) Ltd., Gurgaon 01/53/8/83/AM10/H-4	5/6/2009	15000 Nos. of Old Used Tyres (Re - Useable)	52.50	DIPP
40	63	National Centre for Cell Science, Pune 01/53/8/162/150/AM10/N-2	5/6/2009	500 Nos of Live Mice / Rate	24.83	AHD&F
41	64	Refracast Metallurgicals (P) Ltd., Raipur 01/53/162/153/AM10/R- 11/IC	5/6/2009	35 MT of Vanadium & Molybdenum (Spent Catalyst) Waste and Scrap	10.50	DIPP not concerned. D/o E&F and Mines
42	65	Deepee Cooling Products P. Ltd., Surat. 01/53/8/91/AM10/D-7	5/11/2009	One R-1415 LB Cyliner (R1415)	0.37	MOEF.
43	66	Polyplex Corporation Ltd., Noida 01/53/8/98/AM10/P-4/	5/12/2009	8 Nos. of Radiosotope	26.08	MHA
44	67	National Security Guard, new Delhi. 01/53/162/AM10/N-18	5/12/2009	Arms & Ammunition as detailed in the application.	No cast	MHA.
45	69	Sunland Metal Recycling Inds., Mumbai 01/53/8/103/AM10/S- 19/	5/14/2009	500 MTs of Aluminium Scrap Grade as per ISRI Troma	329.91	M/o E&F & DC(SSl)
46	70	Sunland Alloys, Mumbai. 01/53/8/102/AM10/S-18/IC	5/14/2009	1000 MTs of Aluminium Scrap 'Troma' Grade as per ISRI	661.12	M/o E&F & DC(SSl)
47	71	RR Donnelley India Outsource P. Ltd., Chennai. 01/53/8/106/AM10/R-14	5/14/2009	2 Nos. of Split Air conditioners as detailed in the application.	1.27	MOEF.
48	72	Orchid Research laboratories Ltd., Chennai.	5/14/2009	4150 Nos. of Rat and Mice.	58.80	AHD&F,

		01/53/8/105/AM10/O-1				
49	73	GE India Industrial P. Ltd., New Delhi. 01/53/8/112/AM10/G-11	5/18/2009	112 Nos. Rotor 64 126 X 1727 - 3R US Schedule B:841490908	176.55	HI
50	74	Ridhi Pharma, Ankleshwar 01/53/162/213/AM10/R-17/IC	5/19/2009	300 Mts of 1,3 Dichloro -2 Propanol	192.00	C&PC
51	75	Raizada Exports, Delhi. 01/53/162/AM10/R-16	5/20/2009	20000 Nos. of Split and Window Airconditioners with HCFC-22 Gas. For stock and sale.	5.51	Firm to furnish a copy of proforma invoice and justification and purpose of import.
52	77	National Institute for Research in Reproductive Health, Mumbai. 01/53/162/217/AM10/N-6	5/20/2009	12 Nos. of live mice as detailed in the application.	0.79	AHD&F,
53	78	Elcome Marine Services P Ltd., Mubai 01/53/8/120/E-4/AM10	5/21/2009	4 Sets of Radio Navigational Aparatus complete with all accessories	5.90	MHA
54	79	Meditec System, Indore 01/53/8/119/AM10/M-12	5/21/2009	The Syringe Projects as detailed in the application.	3.30	MHA.
55	81	Manipal Press Ltd., Manipal. 01/53/8/111/AM10/M-8	5/25/2009	10000 Kgs. Security Paper with Water mark.	70.00	To be sent to Deptt. of Economic Affairs
56	83	Hyundai Motor India Ltd., Tamilnadu. 01/53/8/129/AM10/H-8	5/26/2009	3774 Liters of Referene Fuel.	6.13	P&NG.
57	84	TVS Skyshop Ltd., Mumbai. 01/53/8/127/AM10/T-10	5/26/2009	255 Nos. of Live fish as detailed in the application.	0.79	AHD&F,
58	85	United Phosphorus Ltd., Mumbai 01/53/8/134/AM10/U-3	5/27/2009	3000000 Kgs of Carbon Tetra Chloride	537.07	C&PC & M/o E&F
59	87	Meditec System, Indore 01/53/8/118/AM10/M-13	5/28/2009	Two Nos. Net Projector includes 2 Nets, 2 canisters, tool kit, instructinal manual. And 150 Nos. Power Loads.	4.44	MHA.
60	88	Sun Pharma Advanced Research Co. Ltd., Baroda. 01/53/8/144/AM10/S-24	5/29/2009	60 Nos. Male Beagles & Female Beagle Dog.	27.44	AHD&F,
61	89	Sun Pharma Advanced Research Co. Ltd., Baroda.	5/29/2009	60 Nos. Male Beagles & Female Beagle Dog.	27.44	AHD&F,

		01/53/8/145/AM10/S-23				
62	90	Sun Pharma Advanced Research Co. Ltd., Baroda. 01/53/8/143/AM10/S-22	5/29/2009	10 Nos. Male Beagles & Female Beagle Dog.	4.69	AHD&F,
63	91	Director, Defene Institute of Physiology & Allied Sciences, Delhi. 01/53/8/141/AM10/D-9	5/29/2009	50 Nos. of Mice.	0.40	AHD&F,
64	96	Sun Pharma Advanced Research Co. Ltd., Baroda. 01/53/8/142/AM10/S-25	5/29/2009	56 Nos. of Beagles Dogs (Male & Female)	25.62	AHD&F,
65	97	Gharda Chemicals Ltd., Mumbai 01/53/8/450/AM09/G-39	12/22/2008	400 MTs Carbon Tetra Chloride	62.92	MOEF

3.1.3 Following 1 application was rejected.

Sl. No	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1	29	National Berkshire Hampshire Swine Centre, New Delhi. 01/53/8/855/AM09/N-61	3/25/2009	Purebred, registered Gilts, Large White, Duroc Berkshire, hampshire, Landrace or ther breeds (70 Head) and Purebred, registered boars, large white, Duroc Berkshire, Hampshire, Landrace or other breeds (10 head).	42.46	

3.1.4 Following 4 applications to be examined on file.

Sl. No	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import and quantity applied.	CIF Value in Lakhs	Remarks
1	10	Aviagen India Poultry Breeding co. P. Ltd., Mumbai. 01/53/8/716/AM09/A-82	2/13/2009	Aviagen Great Grand Parent Broiler Breeding Stock - 11700 Nos. for Stock and Sale	459.56	
2	11	Aviagen India Poultry Breeding co. P. Ltd., Mumbai. 01/53/8/715/AM09/A-81	2/13/2009	28400 Nos. of Aviagen Great Grand Parent Broiler Breeding Stock for Stock and Sale	1122.49	

3	62	Gulf Oil Corporation Ltd., Hyderabad 01/53/8/84/AM10/G-10/IC	5/6/2009	5 Kilo Meters of Nitrotube Shock Tube (Polypropylene Wire for raydets)	12.99	
4	68	Neon Laboratories Ltd., Mumbai. 01/53/162/193/AM10/N-4	5/12/2009	100 Grams Fentanly Citrate USP.	5.21	MOEF

3.1.5 Following 32 applications were considered and granted ex post facto approval.

1	1	International Centre for Automotive Technology, New Delhi. 01/53/8/60/AM10/I-3	7944 Kgs. of Diesel as detailed in the application.	19.28	6/12/2009	Approved on file.
2	2	Chennai Marine Trading P. Ltd., Chennai. 01/53/8/138/AM09/C-17	250 MTs of HCFC - R134a gas	320.01	8/28/2008	Approved on file.
3	3	Tata Motors Ltd., Mumbai. 01/53/8/372/AM09/T-26	7144 Kgs of Diesel as detailed in the application.	17.11	1/9/2009	Approved on file.
4	4	Deptt. of Civil Aviation, Govt. of UP, Lucknow. 01/53/162/1374/AM09/U-12	1 (One) New Hawker 900XP Aeroplane.	8173.35	3/12/2009	Approved on file.
5	5	Lloyd Electric & Engineering Ltd., New Delhi. 01/53/8/552/AM09/L-20	7056 Sets of Air Cotioners as detailed in the application with HCFC-22 gas.	490.42	2/3/2009	Approved on file.
6	6	Gem Internatinal, Faridabad. 01/53/8/714/AM09/G-63	Arms and ammunitions.	2.72	3/13/2009	Approved on file.
7	7	Hero Honda Motors, New Delhi. 01/53/8/266/AM09/H-12	1672 Kgs. of CEC legislative Fuel.	4.92	10/6/2008	Approved on file.
8	8	Major Vinod Singh, Himachal Perdesh. 01/53/162/1050/AM09/V- 14	Arms and ammunitions.	3.6	1/1/2009	Approved on file.
9	9	Nehru College of Aeronautics, Combatore. 01/53/8/677/AM09/N-50	One used Grumman Tige Engine.	0.43	3/18/2009	Approved on file.
10	10	Boder Security Forece, New	Terrian Vehcles.	Nil	3/17/2009	Approved on file.

		Delhi. 01/53/162/1670/AM09/B-53				
11	11	Shridhar Ganapathi Mangalore, 01/53/162/1390/AM09/S-144	One pair African Gray Parrot.	Nil	3/26/2009	Approved on file.
12	12	Qayyum Exports, Muradabad. 01/53/162/1580/AM09/Q-1	76 Nos. of Airconditioners with HCFC-22 Gas.	13.93	3/18/2009	Approved on file.
13	13	Deedi Resorts P. Ltd., Pondicherry. 01/53/162/65/AM10/D-3	70 Nos. of Airconditioners with HCFC-22 Gas.	15.71	6/10/2009	Approved on file.
14	14	State Police Headquarter, Orissa, Cuttack. 01/53/162/14/93/AM09/O-19	300 Nos. of arms and ammunitions.	83.66	3/2/2009	Approved on file.
15	15	Hindustan Educational and Charitable Trust, Coimbatore. 01/53/162/1465/AM09/H-45	One used general electrical aircraft.	9.7	3/2/2009	Approved on file.
16	16	Weatherford Oil Tools Middle East Ltd., Mumbai. 01/53/8/727/AM09/W-8	Explosive	5.07	4/8/2009	Approved on file.
17	17	Schlumberger Asia Service P. Ltd., Mumbai. 01/53/8/229/AM09/S-57	Explosive	1.62	9/5/2008	Approved on file.
18	18	Caim Energy India P. Ltd., Chennai. 01/53/8/110/AM10/C-6	Explosive	8.27	6/11/2009	Approved on file.
19	19	Avtar Singh, Punjab. 01/53/162/1126/AM09/A-59	Arms and ammunitions.	€ 2,531	1/5/2009	Approved on file.
20	16	Intox P. Ltd., Pune. 01/53/8/756/AM09/I-31	2/25/2009 Live Rats and mice - 480 Nos. and 1680 Nos.	35.38		Approved on file.
21	27	Indian Institute of Chemical Biology, Kolkata. 01/53/162/1643/AM09/I-32	3/25/2009 60 of Mice (male & Female)	4.45		Approved on file.
22	40	Deedi Resots (P) Ltd., Puducherry.	4/22/2009 70 Nos. of Wall Mounted	15.71		Approved on file.

		01/53/162/65/AM10/D-3		Air split Air Conditioners with Accessories with R-22.		
23	42	Glenmark Pharmaceuticals Ltd., Mumbai. 01/53/8/01/AM10/G-1	4/23/2009	1600 Nos. Mice (Male / Female) as detailed in the application.	73.04	Approved on file.
24	43	Awal Gulf, Chennai 01/53/162/106/AM10/A-5	4/28/2009	6 Nos. of Split Air conditioners	US\$450	Approved on file.
25	86	Mr. Azmaulla, New Delhi. 01/53/8/135/AM10/A-14	5/27/2009	2 Nos. of Rabbit (Male & Female)	Gift.	Approved on file.
26	102	Bridgestone India P. Ltd., Dhar. 01/53/8/471/AM09/B-20	2/25/2009	598 MTs of Carbon Black	302.54	Permission granted for 598 MTs.
27	103	Flsmidth P. Ltd., Chennai. 01/53/8/839/AM09/F-15	3/23/2009	334.689 MTs of HR steel plates.	272.67	Permission granted for 167.630 MTs (25 Nos.).
28	104	Damodar yarn Manufacturing P. Ltd., Mumbai. 01/53/162/1710/AM09/S-200	3/20/2009	73728 Kgs. of PFY.	68.19	Permission granted for 31422 Kgs. of PFY.
29	105	Vardhman Industries Ltd., Punjab. 01/53/162/1752/AM09/V-34	3/30/2009	2625 MTs of Prime Hot Rolled Non Alloy Steel Coils	561.15	Permission granted for 2625 MTs.
30	106	Sagar Drape, Thane. 01/53/8/856/AM09/S-204	3/26/2009	234080 Kgs of PFY.	178.96	Permission granted for 40376 Kgs.
31	107	K.G. Denim Ltd., Mettupalayam. 01/53/162/62/AM10/K-2	4/17/2009	7920 Kgs. of PFY	30.38	Permission granted for 7920 Kgs.
32	108	Fabtech Projects & Engineers Ltd., Pune. 01/53/8/41/AM10/F-2	4/22/2009	61.55 MTs of HR Steel Plates.	86161.60	Permission granted for 61.55 MTs

4. Following decisions were taken to expedite decision making in respect of pending applications for import authorizations:
- 4.1 If administrative Ministry/ Department seeks information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.
- 4.2 In cases for import of items which are restricted under notification No.63 dated 21.11.2008 and No.64 dated 24.11.2008, applicants to give utilization certificate of licence, if any, already obtained for the same item. Cases under Notification No. 63 & 64 to be examined on file.
- 4.3 All cases where concerned Departments have given NOC may be put up ex-post-facto to EFC. Processing should normally not take more than 3 working days by which time, letter of approval must be issued.
- 4.4 Cases in which no communication is received from Administrative Department in time, and where similar products have been approved in the past, may also be submitted along with such details of past approvals for import authorization for taking decision by EFC.
- 4.5 In respect of cases of where reply/comments/documents are awaited from the firms, it was decided to issue a reminder to furnish the requisite information/documents within 15 days failing which their cases will be closed.
5. Meeting ended with thanks to all participants.
